

IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR
Chandrashekhar C
IV ADDL. DISTRICT AND SESSIONS JUDGE
Cause List Date: 10-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11:00 A.M - 12:00 P.M				
1	R.A. 10127/2016 (HEARING) IA/1/2015		Smt Gangamma Vs Ramaiah	Sri H.M Manjunath
2	R.A. 10032/2018 (HEARING) IA/1/2018		Kumari Lavanya Vs Maregowda	NARENDRABABU
3	M.C. 10125/2020 (EVIDENCE.)		H.B.LOKESH Vs M.MAMATHA	A.N.KRISHNA
4	G and WC 10002/2020 (EVIDENCE.) IA/1/2016		H.R Veena Vs J.B Sathish	S.B Srinivasa
5	M.C. 10004/2020 (EVIDENCE.) IA/1/2016		K.P.Ravikumar Vs C.Gangarathna	
CROSS EXAMINATION OF PW				
6	M.C. 10101/2020 (EVIDENCE.) IA/1/2016		Smt T Jayanthi Vs L.Gnanamurthy	Sri M Krishna Murthy
ENQUIRY ON IA/S				
7	G and WC 10003/2020 (EVIDENCE.)		Sathish.J.B Vs Veena	
8	P and SC 10014/2020 (ARGUMENTS)		Muniyappa Vs Bylamma	Sri.M.G.Vijendrakumar
9	P and SC 10002/2020 (ARGUMENTS)		Thimmakka Vs Nil	D.M RENUKAMURTHY
3:00 P.M - 4:00 P.M				
10	REV 10001/2019 (HEARING)		Rathnamma Vs Krishnappa	B.C. JANARDHAN
11	M.A. 10002/2020 (JUDGEMENT.)		Krishnamurthy Vs Hemavathi	A.R.NAGARAJAN
12	Misc 10083/2020 (ORDERS)		V.RAVICHANDRA Vs NIL	VENKATACHALA B
13	R.A. 10094/2019 (REPLY) IA/1/2019		Kempegowda.S.B. Vs Venkatamma @ Sheshakkamma	M.KRISHNAMURTHY

Cases listed below are adjourned due to Covid 19

IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR**Chandrashekhar C****IV ADDL. DISTRICT AND SESSIONS JUDGE****Cause List Date: 10-11-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	A.P. 10086/2020 (NOTICE) IA/1/2020 IA/2/2020	17-12-2020	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI. C.S OMKARASWAMY	SRI.PRAKASHA ANGADI. B.V
15	A.P. 10087/2020 (NOTICE) IA/1/2020 IA/2/2020	17-12-2020	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI. NARAYANA SWAMY.S	SRI.PRAKASHA ANGADI. B.V
16	A.P. 10088/2020 (NOTICE) IA/1/2020 IA/2/2020	17-12-2020	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI. KRISHNAPPA	SRI.PRAKASHA ANGADI. B.V
17	A.P. 10089/2020 (NOTICE) IA/1/2020 IA/2/2020	17-12-2020	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SMT. GANGAMMA	SRI.PRAKASHA ANGADI. B.V
18	A.P. 10090/2020 (NOTICE) IA/1/2020 IA/2/2020	17-12-2020	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI. SHIVALINGAJAH	SRI.PRAKASHA ANGADI. B.V
19	A.P. 10091/2020 (NOTICE) IA/1/2020 IA/2/2020	17-12-2020	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI. RANGAIAH	SRI.PRAKASHA ANGADI. B.V
20	A.P. 10092/2020 (NOTICE) IA/1/2020 IA/2/2020	17-12-2020	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI. ANIL KUMAR	SRI.PRAKASHA ANGADI. B.V

IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR**Chandrashekhar C****IV ADDL. DISTRICT AND SESSIONS JUDGE****Cause List Date: 10-11-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
21	A.P. 10093/2020 (NOTICE) IA/1/2020 IA/2/2020	17-12-2020	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI. PUTTARUDRAIAH	SRI.PRAKASHA ANGADI B.V
22	R.A. 10105/2019 (NOTICE)	21-12-2020	HARSHA Vs V.R. SURYANARAYANA ALIAS SURYA	M.B.SHANKAREGOWDA
23	R.A. 10107/2019 (NOTICE) IA/1/2019	21-12-2020	VIJAYABAVARAJU Vs PRAMEELAMMA	SRI.C. VIJAYA KUMAR
24	EX 10067/2019 (NOTICE)	21-12-2020	NARAYANAPPA Vs CHANDRA P.M	R. BYREGOWDA
25	M.V.C. 106/2019 (NOTICE)	21-12-2020	NARENDRA Vs RAVICHNADRA	RAVI.M
26	P and SC 10025/2020 (NOTICE)	21-12-2020	Chi.N.Anjan Kuamr Vs Nil	M.Radhamma
27	Misc 10010/2019 (NOTICE)	21-12-2020	THE SPECIAL LAND ACQUISITION OFFICER AND COMPETENT AUTHORITY Vs SRI. G.V.KRISHNAPPA ALLIAS KRISHNA REDDY	B.V. PRAKASH ANGADI
28	Misc 10011/2019 (NOTICE)	21-12-2020	THE SPECIAL LAND ACQUISITION OFFICER AND COMPETENT AUTHORITY Vs SRI. G.V. SRINIVASA REDDY	B.V. PRAKASH ANGADI
29	M.C. 10116/2020 (NOTICE) IA/1/2019	21-12-2020	Madhusudhan Reddy Vs Nagamani	G.C.NARASIMHAMURTHY
30	EX 10069/2019 (NOTICE)	21-12-2020	M/S SRIRAM TRANSPORT FINANCE CO. LTD., REP BY GPA HOLDER MR. PRASHANTH Vs MR. ASHWATHNARAYANA	SRI. SANTHOSH.M
31	EX 10076/2019 (NOTICE)	21-12-2020	M/S SRIRAM TRANSPORT FINANCE CO. LTD.REP BY MR. PRASHANTH Vs MR. SHRINIVASA.D.P.	SRI. SANTHOSH.M
32	EX 10077/2019 (NOTICE)	21-12-2020	M/S SRIRAM TRANSPORT FINANCE CO. LTD.REP BY MR. PRASHANTH Vs MRS. SUNANDA.N,	SRI. SANTHOSH.M

IV ADDL. DISTRICT AND SESSIONS JUDGE, DOBBALLAPUR
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IV ADDL. DISTRICT AND SESSIONS JUDGE
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
33	EX 10079/2019 (NOTICE)	21-12-2020	M/S SRIRAM TRANSPORT FINANCE CO. LTD.REP BY MR. PRASHANTH Vs MR. GANGADHAR.K	SRI. SANTHOSH.M
34	EX 10082/2019 (NOTICE)	21-12-2020	M/S SRIRAM TRANSPORT FINANCE CO. LTD.REP BY MR. PRASHANTH Vs MR. MUNIRAJU	SRI. SANTHOSH.M SRI. SANTHOSH.M
35	EX 10083/2019 (NOTICE)	21-12-2020	M/S SRIRAM TRANSPORT FINANCE CO. LTD.REP BY MR. PRASHANTH Vs MRS. APSAR PASHA	SRI. SANTHOSH.M
36	EX 10086/2019 (NOTICE)	21-12-2020	M/S SRIRAM TRANSPORT FINANCE CO. LTD.REP BY MR. PRASHANTH Vs MR. JAYAMMA	SRI. SANTHOSH.M
37	EX 10087/2019 (NOTICE)	21-12-2020	M/S SRIRAM TRANSPORT FINANCE CO. LTD.REP BY MR. PRASHANTH Vs MR. MUNIRAJU.M.R	SRI. SANTHOSH.M
38	EX 10088/2019 (NOTICE)	21-12-2020	M/S SRIRAM TRANSPORT FINANCE CO. LTD.REP BY MR. PRASHANTH Vs MR. MUNIYALLAPPA.M	SRI. SANTHOSH.M
39	EX 10091/2019 (NOTICE)	21-12-2020	M/S SRIRAM TRANSPORT FINANCE CO. LTD.REP BY MR. PRASHANTH Vs MRS. VIJAYALKSHIMI	SRI. SANTHOSH.M
40	EX 10092/2019 (NOTICE)	21-12-2020	M/S SRIRAM TRANSPORT FINANCE CO. LTD.REP BY MR. PRASHANTH Vs MR. PRABHAKAR.M	SRI. SANTHOSH.M
41	EX 10093/2019 (NOTICE)	21-12-2020	M/S SRIRAM TRANSPORT FINANCE CO. LTD.REP BY MR. PRASHANTH Vs MRS. LAKSHMAMMA	SRI. SANTHOSH.M
42	EX 10094/2019 (NOTICE)	21-12-2020	M/S SRIRAM TRANSPORT FINANCE CO. LTD.REP BY MR. PRASHANTH Vs MR. SUNIL KUMARA. D.S	SRI. SANTHOSH.M

IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR

Chandrashekhar C

IV ADDL. DISTRICT AND SESSIONS JUDGE

Cause List Date: 10-11-2020


Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
43	EX 10095/2019 (NOTICE)	21-12-2020	M/S SRIRAM TRANSPORT FINANCE CO. LTD., REP BY GPA HOLDER MR. PRASHANTH Vs MR. NAZEER AHMED	SRI. SANTHOSH.M
44	EX 10096/2019 (NOTICE)	21-12-2020	M/S SRIRAM TRANSPORT FINANCE CO. LTD., REP BY GPA HOLDER MR. PRASHANTH Vs MR. IMTIYAZ	SRI. SANTHOSH.M
45	EX 10097/2019 (NOTICE)	21-12-2020	M/S SRIRAM TRANSPORT FINANCE CO. LTD. REP BY MR. PRASHANTH Vs MR. IFTEKHAR A AHMED P	SRI. SANTHOSH.M
46	EX 10098/2019 (NOTICE)	21-12-2020	M/S SRIRAM TRANSPORT FINANCE CO. LTD. REP BY MR. PRASHANTH Vs MR. NAGARAJA	SRI. SANTHOSH.M
47	EX 10099/2019 (NOTICE)	21-12-2020	M/S SRIRAM TRANSPORT FINANCE CO. LTD. REP BY MR. PRASHANTH Vs MR. KAMALL ABBAS	SRI. SANTHOSH.M
48	EX 10100/2019 (NOTICE)	21-12-2020	M/S SRIRAM TRANSPORT FINANCE CO. LTD. REP BY MR. PRASHANTH Vs MR. THAJPASHA	SRI. SANTHOSH.M
49	EX 10102/2019 (NOTICE)	21-12-2020	M/S SRIRAM TRANSPORT FINANCE CO. LTD. REP BY MR. PRASHANTH Vs MR. MUNIVENKATAPPA	SRI. SANTHOSH.M
50	EX 10103/2019 (NOTICE)	21-12-2020	M/S VISTAAR FINACIAL SERVICES PVT LTD. REP BY ITS OFFICER MR. LAKSHMINARAYANA C Vs MR. SATHISH.N	SMT. KAVITHA AND OTHERS
51	P and SC 10009/2020 (NOTICE)	21-12-2020	Ku. Komala Vs Nil	D.K.LAKSHMINARAYANA
52	R.A. 10116/2019 (NOTICE) IA/1/2019	21-12-2020	H.B. Prema Vs T. Anand Kumar	RAVLM

IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR
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IV ADDL. DISTRICT AND SESSIONS JUDGE
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
53	Misc 10046/2020 (NOTICE)	21-12-2020	GOPALAJAH Vs MANAGER POWER GRID CORPORATION INDIA LIMITED, CONSTRUCTION AREA OFFICE	SRI. GIRISH
54	Misc 10047/2020 (NOTICE)	21-12-2020	N. RAMACHANDRA Vs MANAGER POWER GRID CORPORATION INDIA LIMITED, CONSTRUCTION AREA OFFICE	SRI. GIRISH
55	Misc 10048/2020 (NOTICE)	21-12-2020	RANGA SWAMAJAH Vs MANAGER POWER GRID CORPORATION INDIA LIMITED, CONSTRUCTION AREA OFFICE	SRI. GIRISH
56	Misc 10049/2020 (NOTICE)	21-12-2020	AKKAMMA Vs MANAGER POWER GRID CORPORATION INDIA LIMITED, CONSTRUCTION AREA OFFICE	SRI. GIRISH
57	Misc 10050/2020 (NOTICE)	21-12-2020	LAKSHMAMMA Vs MANAGER POWER GRID CORPORATION INDIA LIMITED, CONSTRUCTION AREA OFFICE	SRI. GIRISH
58	Misc 10051/2020 (NOTICE)	21-12-2020	LAKSHMINARASAPPA Vs MANAGER POWER GRID CORPORATION OF INDIA LIMITED, CONSTRUCTION AREA OFFICE, YELAHANKA	SRI. GIRISH
59	Misc 10052/2020 (NOTICE)	21-12-2020	PUTTAMMA Vs MANAGER , POWER GRID CORPORATION OF INDIA LIMITED, CONSTRUCTION AREA OFFICE, YELAHANKA	SRI. GIRISH
60	Misc 10053/2020 (NOTICE)	21-12-2020	JAYAMMA Vs MANAGER POWER GRID CORPORATION INDIA LIMITED, CONSTRUCTION AREA OFFICE, YELAHANKA	SRI. GIRISH


IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
61	Misc 10054/2020 (NOTICE)	21-12-2020	SONNAPPA Vs MANAGER POWER GRID CORPORATION OF INDIA LIMITED, CONSTRUCTION AREA OFFICE, YELAHANKA	SRI. GIRISH
62	Misc 10055/2020 (NOTICE)	21-12-2020	SRINIVASA MURTHY Vs MANAGER POWER GRID CORPORATION OF INDIA LIMITED, CONSTRUCTION AREA OFFICE, YELAHANKA	SRI. GIRISH
63	EX 10010/2020 (NOTICE)	21-12-2020	SRI. SANNALLAGARI RAMAPPA Vs SRI. NARASIMHAMURTHY.S.P	SRI. D.M.RENUKAMURTHY
64	P and SC 10004/2020 (Ammended Plaint) IA/1/2017	21-12-2020	L.K. Arasu Vs Nil	RAVI.M
65	R.A. 10048/2016 (OBJECTION)	21-12-2020	M.N.JAGANATHA Vs D.P.KRISHNAPPA	B.S.KRISHNA MURTHY
66	M.V.C. 19/2019 (settlement)	21-12-2020	HANUMANTHARAYAPPA Vs BYREGOWDA.R.A	M.KRISHNAMURTHY
67	M.C. 10019/2020 (settlement) IA/1/2019	21-12-2020	Mamatha.N. Vs Manjunath.G.A	Appannappa
68	M.C. 10185/2020 (Steps) IA/1/2016	21-12-2020	Sri Venkatesh D Vs Smt Usha	Sri Muniraju S


 IV Addl. District & Session Judge
 Bangalore Rural District Sit at
 Doddaballapura.

IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR
Chandrashekhar C
IV ADDL. DISTRICT AND SESSIONS JUDGE
Cause List Date: 10-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11:00 A.M - 12:00 P.M				
1	SC 10002/2016 (ARGUMENTS.)		State by Rajanukunte Police Station Vs Muniraju	PP
3:00 P.M - 4:00 P.M				
2	Crl.Misc. 10137/2020 (ORDERS)		SRI. RAJESH.B Vs STATE BY DODDABALLAPURA RURAL POLICE STATION	SRI.SATHISH R.H.
3	Crl.Misc. 10146/2020 (ORDERS)		Nandan Kumar K P @ Nanda Vs State by Doddaballapura Rural P S	RAVI.M
4	Crl.Misc. 10150/2020 (ORDERS)		Smt.Rathnamma Vs State by Doddaballapura Rural P S	Nagesh P./ Vijaykumar
5	Crl.Misc. 10152/2020 (ORDERS)		Manjunatha - (A-3) Vs State by Doddaballapura Rural P S	T.G.VIJAY KUMAR


IV Adm. District & Session Judge
Bangalore Rural District Sit at
Doddabailapura.

Cause list dated: 10.11.2020**In the Court of Prl. Senior Civil Judge and JMFC, Doddaballapura
MORNING SESSION**

	Case Nos.	Stage	Advocates	
			Plaintiff Advocates	Defendant Advocates
1	O.S.No.138/2006	For Arguments	KSS	TNB
2	O.S.No.358/07, 73/2010 & 13/11	For Cross of Pw1, PW2	L.S	SES
3	O.S.No.157/2010	Hearing on I.A.No 18	LN	CKN, VKRM, LS, JBD
4	O.S.No.446/2013	For Hearing on I.A.S	SKN	RM
5	O.S.No.28/2014	Hearing on memo	SN	SSB
6	O.S.No.26/2014	For Cross of PW 1	TNB	RM
7	O.S.No.468/2015	For Arguments	BCJ	KBJ
8	O.S.No.498/2015	Hearing on I.A.	BCJ	PR KRN
9	O.S.No.536/2015	Hearing on I.A.	YRS	SK, SN
10	O.S.No.54/2016	Hearing on I.A.	GG	MRS
11	O.S.No.48/2016	Hearing on I.A.	MD	ADR DG MNG
12	O.S.No.20/2016	Objection on I.A	CP	NM
13	O.S.No.459/2016	Hearing on I.A.	KNS	TGV, MJ

AFTER-NOON SESSION

Sl.No.	Case Nos.	Stage	Advocates	
			Plaintiff Advocates	Defendant Advocates
14	O.S.No.332/2016	Hearing on I.A.	ARR	RM
15	O.S.No.314/2016	For Plaintiff Evidence	BSM	-
16	O.S.No.276/2018	Hearing on I.A.	ARR	MGV
17	O.S.No.268/2018	Hearing on I.A.	DKL	VCC
18	O.S.No.421/2018	Hearing on I.A.	BSK	MBS
19	O.S.No.305/2018	Hearing on I.A.	SNCB	SMV
20	O.S.No.223/2018	For plaintiff Evidence	RC	KM
21	O.S.No.174/2018	For objection to I.A	AP	GTR
22	O.S.No.413/2018	For Cross of Pw1	DNN	-
23	O.S.No.320/2019	Hearing on I.A.	SRS	GR
24	O.S.No.411/2020	Hearing on I.A.	RBN	-
25	O.S.No.409/2020	Hearing on I.A.	Ragavendra	
26	MA.No.17/2020	Hearing on I.A.	BSK	
27	MVC.No.2/2014	Hearing on I.A.	SS	SNR
FOR ISSUES				
28	O.S.No.05/14	For Issues	ANL	ARN HMM RPK
29	P & S.C.6/2016	For Issues	BSS	HMM
30	O.S.No.200/2018	For Issues	DKL	STJ

Place: Doddaballapura
Dated: 09-11-2020Prl. Senior Civil Judge & JMFC,
Doddaballapura.*9-11-2020*

Cause List
IN THE COURT OF ADDL.SENIOR CIVIL JUDGE & JMFC.,
DODDABALLAPURA.

15+ 15 Cases listed for Hearing on 10-11-2020

MORNING SESSION

Sl.No.	Cases Nos.	Stage	Advocate	
			Plaintiff Advocate	Defendant Advocate
1	O.S.No.9/2006	Objection	BSM	RBG., MKM.,LS., LMK.,MRS., BKGR
2	O.S.No.38/2008	Summons	BAC	BCJ., BS., HCM
3	O.S.No.112/2009	Objection	RM	DG., SAK., AKM., BKRG
4	O.S.No.352/2012	W/S	DSVK	BKK., RM.,
5	O.S.No.194/2013	Amendment plaint	KGG	BSM
6	O.S.No.202/2014	hearing	DS	PTH
7	O.S.No.477/2014	Hearing	KSD	KRN., HM
8	O.S.No.486/2014	Hearing	RDP/NK	HMM
9	O.S.No.413/2015	W/S	HM	RED
10	O.S.No.31/2018	Hearing	NM	CRV
11	O.S.No.11/2018	Hearing	PLC	THC
12	O.S.No.14/2019	Hearing	MKM	RPK
13	O.S.No.183/2019	Summons	AVM	HMM
14	O.S.No.262/2019	Objection	PYR	KNB
15	O.S.No.216/2020	Paper citation	Venkataramaiah	-

AFTER-NOON SESSION

Sl.No.	Cases Nos.	Stage	Advocate	
			Plaintiff Advocate	Defendant Advocate
1	O.S.No.3.342/2014	Objection	CG	BMB
2	O.S.No.500/2014	Hearing	RM	CVK., NM HM
3	O.S.No.341/2014	Hearing	JK	NS., MKM., MNB
4	O.S.No.159/2015	Amendment plaint	CGR	PR., BK., PHR., GKJ
5	O.S.No.112/2015	Hearing	HM	SRSP., ARN
6	O.S.No.442/2015	Objection	RM	GM., BSK
7	O.S.No.350/2017	Hearing	YAS	RM., LS.,
8	O.S.No.409/2017	W/S	MNR	MKM., YNS
9	O.S.No.351/2017	Objection	KK	RM
10	O.S.No.156/2018	Objection	MK	-
11	O.S.No.204/2020	W/S	SN	RM
12	O.S.No.312/2020	W/S	ARR	KK
13	EX.No.15/2015	Hearing	BSM	HM
14	EX.No.14/2015	Hearing	MM	BKM
15	EX.No.8/2020	Summons	CVG	-

(N.B.Shaikh)

Addl.Senior Civil Judge & JMFC.,
Doddaballapura

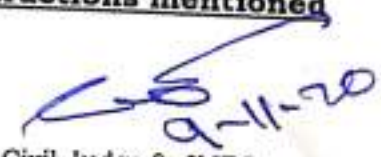
IN THE COURT OF PRL. CIVIL JUDGE & JMFC, DODDABALLAPURA
CAUSE LIST DATED 10-11-2020
MORNING SESSION

SL No.	CASE NO	STAGE	PLAINITFF/COMPL AINANT ADVOCATES	DEFENDANT /ACCUSED ADVOCATES
1	CC 957/2017	EVIDENCE	APP	DMR, VC
2	CC 1349/2017	EVIDENCE	APP	DMR, VC
3	CC 1609/2017	EVIDENCE	APP	HGH
4	CC 1612/2017	EVIDENCE	APP	HGH
5	CC 1102/2017	EVIDENCE	APP	DMR
6	OS 199/2004	Cross of DW1	SRSP	RBG
7	CC 1627/2016	HEARING	APP	DMR, VC
8	CC 532/2019	JC	APP	NG
9	CC 3182/2020	JC	APP	-
10	CC 107/2019	HEARING	APP	CVG
11	CC 232/2019	HEARING	APP	CVG
12	CC 416/2012	HEARING	APP	HMM
13	CC 464/2006	ARGUMENTS	APP	JNB
14	OS 329/2019	HEARING	PKG	CGR
15	CC 665/2014	ARGUMENTS	APP	NS

AFTERNOON SESSION

1	OS 193/2018	HEARING	DKL	DAS
2	OS 367/2018	HEARING	HCR	SN
3	OS 553/2018	HEARING	MBS	VGB
4	OS 171/2019	HEARING	MKM	SM
5	OS 411/2015	HEARING	NB	SES
6	PCR 252/2019	ARGUMENTS	CP	-
7	CC 963/2019	HEARING	APP	ANL
8	CRIME 25/2020	JC	APP	-
9	CRIME 243/2020	JC	APP	-
10	CRIME 29/2020	JC	APP	-
11	OS 363/2017	HEARING	ANL	HMM
12	CC 1815/2020	SUMMONS	APP	-
13	CC 1818/2020	SUMMONS	APP	-
14	OS 377/2009	ORDERS	MND	MKM
15	CC 814/2014	ORDERS	MKM	PYR

NOTE: Evidence will be recorded as per the instructions mentioned in the modified SOP dated 18.09.2020


Prl. Civil Judge & JMFC
Doddaballapura

NOTE: All advocates are requested to strictly follow SOP dated 18-09-2020 issued by Hon'ble High court of Karnataka.

**THE COURT OF ADDL. CIVIL JUDGE AND JMFC
DODDABALLAPURA
Cause List Dated 10.11.2020**

AFTERNOON SESSION

Sl. No.		STAGE	PLAINTIFF / COMPLAINANT - Advocate	DEFENDANT / ACCUSED - Advocate
1	O.S 204/2009	HEARING	RM	HVS
2	FDP 2/2011	HEARING	KM	MRS
3	O.S 354/2011	HEARING	AP	RM
4	O.S 250/2012	HEARING	AK	-
5	O.S 294/2013	HEARING	MGV	MBS
6	O.S 282/2014	HEARING	BCJ	HS
7	O.S 424/2017	HEARING	DNN	SN
8	O.S 378/2018	HEARING	SAK	-
9	O.S 308/2018	HEARING	JBD	TKHR
10	O.S 366/2018	HEARING	LMN	KRN
11	O.S 30/2018	HEARING	MBS	MKM
12	O.S 456/2019	HEARING	MM	DAS
13	O.S 290/2020	HEARING	VR	-
14	O.S 172/2020	HEARING	BKGR	-
15	O.S 332/2020	HEARING	LS	-

 . 9/11/2020
**Addl. Civil Judge & JMFC
Doddaballapura.**

- NOTE:-** 1. Advocates are requested to strictly follow new SOP dated 18.09.2020 issued by Hon'ble High Court of Karnataka.
2. Sitting will be in the afternoon session only, since PO is under going training by KJA during Morning Session.